

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 80 of 2020**

**IN THE MATTER OF:**

**Gurukripa Ayurvedic Heritage Pvt. Ltd. ...Appellant**

**Versus**

**K Balagangadharan & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. K. Parameshwar and Mr. MV Mukunda, Advocates**

**For Respondent: Mr. Mohan Pulickkal, Advocate for R-1 & 3 to 6.**

**Mr. Vinod V., Advocate for R-7, 8 & 9.**

**Mr. Saiby Jose Kidangoor, Advocate for R-11 to 12.**

**With**

**Company Appeal (AT) No. 81 of 2020**

**IN THE MATTER OF:**

**Aruna Unnikrishanan & Anr. ...Appellants**

**Versus**

**K Balagangadharan & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. Abid Ali Beeran P and**

**Mr. Saiby Jose Kidangoor, Advocates**

**For Respondent: Mr. Mohan Pulickkal, Advocate for R-1 & 3 to 6.**

**Mr. Vinod V., Advocate for R-7, 8 & 9.**

**ORDER**  
**(Virtual Mode)**

**26.08.2020** It is represented by the Learned Counsel for the Appellants (In both Appeals) that *Company Appeal (AT) No. 129 of 2020* is coming up for hearing on **04<sup>th</sup> September, 2020**, before the Hon'ble Bench comprising of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

Hence, the Registry is directed to list these instant Appeals on 04<sup>th</sup> September, 2020, before the Hon'ble Bench comprising of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

In the meanwhile, it is open to the concerned party to file Rejoinder.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

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